

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 795 of 2014

Sheikh Imran Petitioner

Versus

State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Naveen Kumar Jaiswal, Advocate

For the Opp. Party : None

Through Video Conferencing

5/09.07.2020

1. Mr. Naveen Kumar Jaiswal, learned counsel appears on behalf of the petitioner and prays that the matter be taken up tomorrow.
2. Nobody appears on behalf of the State.
3. Post this case on 10.07.2020.

(Anubha Rawat Choudhary, J.)

Binit/